

ITEM NO.18

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 3703/2024

SURYA PAL PRAJAPATI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 08-04-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Anupam Mishra, AOR

For Respondent(s) :

Mr. Shaurya Sahay, AOR

Mr. Aditya Kumar, Adv.

Ms. Ruchil Raj, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 is duly represented.

Service is complete on respondent No.2 but none has entered appearance.

Photocopies of Original records of High Court and Trial Court have been received. Let soft copy of the same be provided to Ld. Counsels for the parties in light of circular F.no.1/Judl./2025 dated 10.01.2025.

Registry to process the matter for listing before the Hon'ble Court, as per rules. Counter affidavit, if any, be filed in the meantime.

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SUJATA SINGH
Registrar